

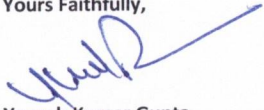
Name of the Corporate Debtor: **Kamrup Housing Project Private Limited**; Date of Commencement of CIRP: **13.02.2019**; List of Creditors as on: **07.10.2019**

**Operational Creditor (Government dues)**

(Amount in Rs.)

Sl No.	Name of Creditor	Identification No.	Details of claim received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Guarantee	Whether related party?						% of Voting share in COC
1	Greater Noida Industrial Development Authority	OC-125	16.09.2019	139,646,696.00	139,646,696.00	OC	NIL	No	0.00	NIL	NIL	-	-	

Thanking you,  
Yours Faithfully,



**Yogesh Kumar Gupta**  
Resolution Professional for Kamrup Housing Projects Pvt. Ltd.  
IP Registration no: IBBI/IPA-003/IP-N00078/2017-18/10701  
D-1050, New Friends Colony, New Delhi-110025  
Email - ykgupta64@yahoo.co.in  
Mobile No. - 9810030521

